

List of cases registered on 03.06.2021 before Jalpaiguri Circuit Bench

Sl No.	Case No.	Date of Registration	Cause Title
1	CRM/629/2021	03-06-2021	ASHISH SHARMA VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
2	CRM/630/2021	03-06-2021	SUBRATA SARKAR VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
3	CRM/631/2021	03-06-2021	GANESH ROY @ JHANTU VS THE STATE OF WEST BENGAL Advocate: MADHUSHRI DUTTA
4	CRM/632/2021	03-06-2021	MAHESH ROY VS THE STATE OF WEST BENGAL Advocate: DEBASISH MUKHOPADHYAY
5	WPA/1063/2021	03-06-2021	TAPAS ROY VS THE UNION OF INDIA AND ORS Advocate: DEBORSHI DHAR
6	WPA/1064/2021	03-06-2021	TIRRIHANNAH COMPANY LTD VS REGIONAL PROVIDENT FUND COMMISSIONER I, EPF ORGANIZATION AND ORS Advocate: VICTOR CHATTERJEE